

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 104 of 2013 &
IA No.173 of 2013

Dated : 31st July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Lanco Kondapalli Power Ltd. ... Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory ... Respondent(s)
Commission & Ors.

Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhuri,
Mr. Anand Srivastava &
Mr. Parinay Deep Shah

Counsel for the Respondent(s): Ms. Swapna Seshadri for R-2 to R-7

ORDER

The learned counsel for the Appellant seeks permission for withdrawal of the Appeal.

Permission is granted. Accordingly, the Appeal is dismissed as withdrawn.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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